

FIR No. 61/2020

PS: Shalimar Bagh

18.04.2020

Fresh Chargesheet received.

Present: Ld. APP for the State.

Accused stated to be in J.C.

IO in person.

Put up for consideration before the court concerned for
11.05.2020.

(Atul Krishna Agrawal)
Duty ACMM
N/W, Rohini Courts,
Delhi/18.04.2020

E-FIR No. 000205/2020

PS: Shalimar Bagh

18.04.2020

Fresh Chargesheet received.

Present: Ld. APP for the State.

Accused stated to be in J.C.

IO in person.

Put up for consideration before the court concerned for
11.05.2020.

(Atul Krishna Agrawal)
Duty ACMM
N/W, Rohini Courts,
Delhi/18.04.2020

FIR No.36/20
PS: Bharat Nagar

18.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO HC Puran.
Accused stated to be in J.C.

Put up for consideration before the concerned court on

05.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
18.04.2020

FIR No.06/20
PS: Begumpur

18.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO Inspector Jai Bhagwan.
Accused stated to be in J.C.

Put up for consideration before the concerned court on

05.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
18.04.2020

FIR No.500/19
PS: Kanjhawla

18.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO ASI Narender.
All four accused persons stated to be in J.C.

Put up for consideration before the concerned court on

05.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
18.04.2020